NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/579/ (IB)/2017

NAME OF THE PETITIONER(S)

: PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S)

: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Council for petn D.B. walm-

K.M. Veluman

ORDER

Counsel for the Petitioner present. Mr. K.M. Velumani, Managing Director in person present and submitted one DD to the tune of Rs.13 lakhs; the same is handed over to the Counsel for the Petitioner. Counsel for the Petitioner as well as the Managing Director are directed to file a joint memo in the light of the settlement arrived between the parties. Put up on 09.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)